Shri Jaganath Rao: May I know the existing arrangement for import of non-ferrous metals?

Shri Kanungo: It is imported by established importers who are tied to actual users and also by the State Trading Corporation which passes it on to small users.

Shri Ramanathan Chettiar: When will the country be self-sufficient, in. respect of non-ferrous metals?

Shri Kanungo: I suppose by the end of the Third Plan if the demand does not go up in the meantime.

Shri Hem Barua: May I request your guidance on a particular point? Yesterday when I wanted to put a question on the IAF men detained in Naga custody, you passed over to another question and you said that Members ...

Mr. Speaker: I have felt it myself, but I was looking towards this side and nobody stood up. It was subsequently discovered that there were some Members who had stood up on that side, and it way my fault that I had not seen them. But so far as my observation of yesterday is concerned, it stands.

Export of Pharmaceuticals

+ *133. { Shri Subodh Hansda: Shri S. C. Samanta:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to export pharmaceuticals to foreign countries;

(b) if so, the steps taken in this regard; and

(c) to which countries the pharmaceuticals will be exported?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (c). Pharmaceuticals are already being exported to Burma, Ceylon, Pakistan, Thailand, Malaya, Afghanistan, Canada USA, UK and some of the African countries.

(b) An Export Promotion Scheme is in force for pharmaceuticals, under which manufacturer-exporters are . given additional import licences for raw materials on the basis of their export performance. Drawbacks of import and export duties are also permissible. There is also an Export Promotion Council which has taken various measures for promoting exports of Drugs and pharmaceuticals.

Shri Sham Lal Saraf: May I know . .

Mr. Speaker: Shri Subodh Hansda. In the initial stage, I allow two questions to the sponsor.

Shri Subodh Hansda: May I know whether the State Trading Corporation export all these pharmaceuticals or whether they are exported through other agencies?

Shri Manubhai Shah: This is mostly through the exporters, not the STC.

Shri Subodh Hansda: What is the foreign exchange earned by the export of these pharmaceuticals?

Shri Manubhai Shah: The foreign exchange earning is round about a crore of rupees.

Shri Sham Lal Saraf: What are the main pharmaceuticals that are being exported out of the country at the moment?

Shri Manubhai Shah: Some herbals and alkaloids and some sulpha drugs and various other preparations.

Shri Hanumanthiah: Is it possible to promote the export of Ayurvedic pharmaceuticals to other countries?

Shri Manubhai Shah: Out of the one crore something goes to Malaya and Ceylon of ayurvedic pharmaceuticals medicines. whether apart from the drugs that are exported similar drugs are being imported also?

Shri Manubhai Shah: In one or two cases it is so because we want to have a market exploration. Actually, we have asked the Hindustan Antibiotics to export penicillin even though we have to import something. Once our market is created, we can always embark upon that.

Industrial Estates

***134. Shri Harish Chandra Mathur:** Will the Minister of Commerce and Industry be pleased to state:

(a) which of the Public sector enterprises have set up Industrial Estates for the production of ancillary or auxiliary products;

(b) whether a similar proposal has been taken up by large scale industrial concerns in private sector; and

(c) whether these Industrial Estates are set up at the site of the Large Industry or are dispersed?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the House.

Statement

(a) Hindustan Machine Tools, Ltd., Bangalore have set up an Industrial Estate for the production of some of their ancillary products.

Heavy Electricals (India) Ltd., Bhopal, Praga Tools Corporation, Hyderabad, and National Instruments Ltd., Calcutta have taken preparatory steps for setting up ancillary industrial estates.

(b) Yes, Sir, from one private sector unit.

(c) The above ancillary industrial estates are or will be set up at the sites of the Large Industries.

Shri Harish Chandra Mathur: What is Government's programme for the setting up of industrial estates in the State sector and how many estates are likely to be set up?

Shri Madubhai Shah: We have issued a directive that all public sector undertakings will have to undertake in the Third Five Year Plan the setting up of a minimum of one estate attached to each public sector project.

Shri Harish Chandra Mathur: What is the response from the State undertakings? In answer to part (c) of the question, it has been stated that these industrial estates are being located at the site of the larger undertakings. Does the directive also include the dispersal of the industrial estates?

Shri Manubhai Shah: Yes, Sir. To the latter part of the question, my answer is, Yes. The directive is to avoid concentration. But, where the main industry is large, as I have had the privilage of explaining the position some time ago, it is very difficult for the managers to go out of the very area where the project is located. So, the natural consequence is that the first estate is generally located where the project is; but further estates will be dispersed.

Shri Basappa: Has it come to the notice of Government that not only from the point of view of employment but also from the point of view of reduced costs, ancillary units are much better than big units?

Shri Manubhai Shah: That is true.

Shri Ramanathan Chettiar: Apart from the setting up of industrial estates by the public sector, may I know whether Government are going to set up industrial estates in the rural areas?

Shri Manubhai Shah: Yes, Sir, a large number of them.

Shri S. M. Banerjee: In the statement, it is stated in reply to part (b)-

"from one private sector unit".

I want to know which is the private sector unit which has asked for the permission.